

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO.1380
TO BE ANSWERED ON 14TH MARCH, 2017**

REFORMS IN MEDICAL EDUCATION

1380. SHRI RIPUN BORA:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether Government proposes to modify the medical course to get the degree of a Doctor in the country;
- (b) if so, the details thereof and the reasons therefor and the plan;
- (c) whether Government apart from the internship, proposes to make two years compulsory rural appointments for the Medical students to qualify for National Exit Test (NEXT) therefor; and
- (d) if so, details thereof; and if not, the reasons therefor?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI FAGGAN SINGH KULASTE)**

(a) & (b): The Medical Council of India (MCI) is the statutory body responsible for establishing and maintaining high standards in medical education. Updating of medical syllabus is a continuous process.

(c) & (d): No.

.....